## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CP/11/2017 PETITION NUMBER

: JAGAN THEVERVELIL NAME OF THE PETITIONER(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD NAME OF THE RESPONDENT(S)

: 397/398 UNDER SECTION

**SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

RUPA-J. THARAYIL COUNSEL FOR PETITIONER PR- 9444028646

## **ORDER**

Ms Rupa J Tharayil, counsel for petitioner present. It has been reported that the respondents is not allowing the petitioner to perform the statutory duties and the allegations are related to misuse of the funds and assets of the company for personal gains by R2. In the light of the facts and circumstances, the petitioner wants to file an application for the purpose of investigation into the affairs of the company. Time granted at request. Put up on 26.06.2017 at 10.30 A.M.

Bc. (Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)